

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 13/02/2018 (Tuesday)

S.No.	File No.	Case Particulars	Purpose
1	372	Green Fortune Promoters & Developers Pvt Ltd (Objection)	Arguments
2	165/1	Hindu Singh (Objection)	Arguments
3	427	Bane Singh / Nirbhya Singh (Objection)	Arguments
4	428	Omkar lal s/o Mangi Lal (Objection)	Arguments
5	429	Govardhan s/o Mangi Lal (Objection)	Arguments
6	430	Antar Singh s/o Devi Singh (Objection)	Arguments
7	431	Samandar s/o Dhula Singh (Objection)	Arguments
8	432	Shyam Lal / Lakshman Singh (Objection)	Arguments
9	433	Omkar Lal s/o BhawarLal (Objection)	Arguments

Dr. V. S. Virk
29/1/18